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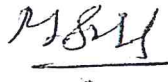
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/711/IB/CB/2017
NAME OF THE PETITIONER : JAGADESH PRATHAP
NAME OF THE RESPONDENT(S) : KUTTY FLUSH DOORS & FURNITURE CO PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P.J. SRI ANANESH	For Petitioner / Financial creditor	
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ORDER

Counsel for petitioner/Financial creditor present. He is directed to send a fresh notice to the respondent alongwith copy of the petition and other documents relied upon and file an affidavit in proof of delivery by the next date of hearing.

Put up on 24.01.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc